

REVISED - APPEARANCE

ITEM NO.22 Court 5 (Video Conferencing) SECTION II-A

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

Petition(s) for Special Leave to Appeal (CrI.) No(s).1959/2022

(Arising out of impugned final judgment and order dated 06-09-2021
in SNM No. 944/2020 passed by the High Court Of Judicature At
Bombay At Goa)

THE STATE OF GOA & ANR.

Petitioner(s)

VERSUS

NAMITA TRIPATHI

Respondent(s)

(IA No.33757/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 11-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Ruchira Gupta, Adv
 Mr. Shishir Deshpande, AOR
 Ms. Nancy Shah, Adv
 Mr. Anurag Sharma, Adv

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

Issue notice.

**(B.Parvathi)
Court Master**

**(Anand Prakash)
Court Master**

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